

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 149/2015

KRISHNA PAL @ KRESH PAL

Appellant(s)

VERSUS

STATE OF U.P & ANR

Respondent(s)

Date : 11/02/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anurag Kishore, Adv.
Mr. Mordhwaj Singh, Adv.

For Respondent(s)

Gp. Capt. Karan Singh Bhati, Adv.
Mr. T. Gopal, Adv.UPON hearing the counsel the Court made the following
O R D E R

The office report is that the certificate of service
in respect of the respondent no.1 has not been received from the
concerned High Court as yet. A reminder shall be issued.
List again on 01.04.2016.

(M V RAMESH)
Registrar

PS

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2016.02.12
11:10:25 SCT
Reason: